

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir; in fact, certain schemes are already under implementation for the development of the doll industry.

(b) As no scheme has so far been received from the State Government of Orissa for the development of this industry, no allocation has been done.

**Shri Panigrahi:** May I know whether some individuals in the State of Orissa have applied for some loan for the development of the doll industry?

**Shri Manubhai Shah:** No such request was received by us.

**Shri B. S. Murthy:** May I know whether any survey has been undertaken by the Central Government as to the doll industry and if so, what are the results thereof?

**Shri Manubhai Shah:** No regular overall survey has been made. It has been an important industry and so in the general survey, the doll industry has been surveyed. In Mysore, Assam, Bihar, U. P. and Manipur extension centres and production centres and other schemes had been established.

**Shrimati Ila Palchoudhuri:** Sola is a material that can be very profitably used for this industry. It can no longer be used in hats. What steps has the Government taken to use this material in doll industry?

**Shri Manubhai Shah:** This is a suggestion for action. Over and above that, I can inform the hon. lady Member that it is already being used in the doll industry.

**Shri Thimmalah:** Could the Minister tell us any amount or grant given to the extension and development of doll industry in Mysore State?

**Shri Manubhai Shah:** For Mysore State, the amount given in 1955-56 was Rs. 3,400. In 1956-57, the amount was Rs. 1,348.

**Shri B. S. Murthy:** May I know whether the Minister is aware of the

fame of the Kondapalli toys and if so, why no centre had been started at that place?

**Shri Manubhai Shah:** As the hon. Member is aware, all the schemes are sponsored by the State Governments. We take this into consideration only when we get proposals from the States. If the Andhra Government has not sent any proposal, we cannot start the centre ourselves.

#### Profits of Factories

\*141. **Shri Ram Krishan:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any scheme has been formulated for participation of labour in the profit of factories; and

(b) if so, the main features thereof?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Does not arise.

**Shri Ram Krishan:** May I know whether any tripartite conference will be called to discuss this matter?

**Shri Abid Ali:** This subject has been discussed in question No. 133.

#### Trust Properties in West Pakistan

\*142. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No 683 on the 2nd December, 1957 and state the progress made with regard to the settlement of the question of vast properties left by Hindu and Sikh Trusts in West Pakistan?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** No further progress has been made in the matter.

I may add, however, that during my recent visit to Karachi, I did raise this matter informally with my opposite number in Pakistan. I was told that, as in India, though the trust properties had not been declared evacuee

properties in Pakistan their management and control was a matter between the Government and the minorities there.

**Shri D. C. Sharma:** May I know if the Government of India has estimated the total amount in terms of immovable property and in terms of cash which have been left over by the Hindu and Sikh population in West Pakistan and also the amount left in India?

**Shri Mehr Chand Khanna:** We have not invited claims; we have no idea. I can certainly say from my knowledge of West Pakistan that the assets left by Hindus and Sikhs in the matter of trust properties are colossal. As regards India we have not declared these properties as evacuee properties. In fact they have been restored practically in all the States to the members of the minority communities, except in a part of Punjab.

**Shri D. C. Sharma:** May I know if the Government of India has any plan for making good in some degree the loss in immovable property and in cash these trusts have suffered on account of migration?

**Shri Mehr Chand Khanna:** The question of cash does not arise *vis-a-vis* immovable property. With a view to recompense to a certain extent the loss suffered by the Hindu and Sikh institutions in the loss of the trust properties left in Pakistan, we have given some help in reconstructing those institutions. I think we have already given a little over Rs. 2 crores in the shape of relief grants.

**Shri Ajit Singh Sarhadi:** In view of the unhelpful attitude of Pakistan about the trust properties, does the Government of India intend to take any steps to assess the value of Hindu and Sikh trust properties left in Pakistan?

**Shri Mehr Chand Khanna:** That question does not arise. As I have said, there are still some minorities in Pakistan. Though West Punjab, Frontier and Baluchistan had to a

very great extent, been denuded of the Hindu population, in Sind there are some. Whoever there are, they are the beneficiaries. We are prepared to help them and their institutions but not minority evacuees in another country—that is their feeling. We talked more or less in an informal nature. We did not discuss it in a sort of official level.

**Shri D. C. Sharma:** The hon. Minister said that about Rs. 2 crores of money was given to these trusts. May I know the amount the trusts asked for as compensation or grant?

**Shri Mehr Chand Khanna:** Actually, the amounts asked for are colossal. We have to take our resources into consideration. We have given over Rs. 2 crores in helping these institutions.

#### Heavy Electrical Equipment Project

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\*143. { **Shri V. C. Shukla:**  
          { **Shri Heda:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether orders for plant and machinery have been placed for the project to manufacture heavy electrical goods at Bhopal; and

(b) if so, what are broadly the terms of payment for the first phase of the heavy electrical project?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Negotiations with consultants are finalised and they are drawing up tenders for machinery. Terms of payment and deliveries are being negotiated with the suppliers.

**Shri V. C. Shukla:** May I know if it had been found necessary to revise the estimated cost of the project?

**Shri Manubhai Shah:** It has been re-phased already. In the first phase, we are taking up transformers, control gears and capacitors, etc.

**Shri V. C. Shukla:** I want to know if the cost of the project has been raised?